## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

## PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP(IB)No.215/7/HDB/2017		
NAME OF THE COMPANY	Cybermate Infotek Limited		
NAME OF THE APPLICANT/PETITIONER	Wincere Inc. & Himanshu P Kansara (Financial Creditors)		
NAME OF THE RESPONDENT(S)	Cybermate Infotek Limited (Corporate Debtor)		
UNDER SECTION	7 of IBC		

**Counsel for Applicant/Petitioner(s):** 

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Advocate	9849387366	RC
Mytri Indukuru	Advocate.	9949833577	mpri

## **Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.VIKRAM	Aprovers pr Rignar	2949901616 VIKrompe wawchambers 10	Vilkron
	V		

Heard Shri D. Narendar Naik and Ms Mytri Indukuru, Learned Counsels for the Petitioner and Shri P. Vikram, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent accepts notice and further waives notice and requested one week time. The Learned Counsel for the Petitioner is directed to serve a copy of the Petition alongwith enclosures by tomorrow. Post the case on 17.11.2017

Member (T)

Bm

Member (J)